

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2734  
(TO BE ANSWERED ON THE 20<sup>th</sup> March 2018)

**EXPANSION OF RUNWAY AT TUTICORIN AIRPORT**

2734.   SHRIMATI SASIKALA PUSHPA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has received required land from State Government of Tamil Nadu for the expansion of runway of Tuticorin airport and its modernisation/upgradation;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

(a) to (c): Airports Authority of India (AAI) has projected a land requirement of 586 acres to the State Government of Tamil Nadu for expansion of runway of Tuticorin airport and its modernisation/upgradation. The State Government has handed over 366.24 acre of land to AAI and has initiated action for the acquisition of remaining land.

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